

upto 31.1.1989 has allotted 53 rural centres to 3 Regional Rural Banks (RRBs) for opening branches as per details given below:-

<i>Names of RRBs</i>	<i>No. of centres allotted</i>
Pandyan Gramin Bank	11
Adhiyaman Gramin Bank	23
Vallalar Gramin Bank	19
<b>Total</b>	<b>53</b>

[*Translation*]

#### **Printing of Diaries by State Bank of Indore**

2093. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:

(a) whether Government had issued directions to public sector banks for not incurring expenditure on printing of diaries, calenders, greeting cards etc;

(b) whether the State Bank of Indore has got printed "Exclusive Diaries" for the year 1989; if so, the details thereof;

(c) whether prior permission from the Reserve Bank of India had been obtained for printing these diaries; and

(d) if not, the action taken against those bank officers who did not follow Government directions?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Government had, in November, 1988, allowed banks to print calendars/diaries for 1989 as per their commercial judgement.

(b) State Bank of Indore has reported

that it has not printed "Exclusive Diaries" for the year 1989. It has printed only normal diaries for its staff and clients.

(c) Prior permission from Reserve Bank of India is not necessary for printing of diaries.

(d) Does not arise.

[*English*]

#### **Examination of Report "Aspects of Black Money in India"**

2094. SHRI C. JANGA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether the suggestions of the National Institute of Public Finance & Policy in its report "Aspects of Black Money in India" were examined by a Committee of Secretaries of Economic Ministries, if so, its observations, findings and recommendations;

(b) the response of the concerned Ministries (each separately) and of the States thereto;

(c) the findings of the above Report and the recommendations of the Committee about the requirement, use and generation of black money in elections and what specific steps have been taken/proposed to curb the use of black money in elections; and

(d) whether almost all political parties urged Government to take effective steps in this regard and if so, Government's action plan in response thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE, IN THE MINISTRY OF FINANCE (SHRI A.K.PANJA): (a) and (b). The suggestions of the National Institute of Public Finance & Policy in its report titled 'Aspects of the Black Economy in India' have been examined by